

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of Sh. Rajesh Kumar S/o Sh. Munshi Singh (E.C.-12006/47771827), Judicial Assistant on 03.07.2025, his name is hereby struck off from the pay roll/strength of this office w.e.f. 04.07.2025 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs):
Delhi

48906 - 48926 No.______/Admn-II/PF-JA&SJA/2026

Dated Delhi the 4 JHL 2025

Copy forwarded for information and necessary action to:-

- 1. The Ld. Principal District & Sessions Judge, Central District, THC, Delhi.
- 2. The DDO, Accounts Branch, Central District, THC, Delhi.
- 3. The Leave Sanctioning Authority, Central District, THC, Delhi.
- The concerned Pay and Accounts Office through the concerned Accounts Branch.
- Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), Central District, THC, Delhi.
- Dealing Assistants Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JA & SJA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
- Dealing Assistants Vigilance Branch, General Branch, Library Branch, Computer Branch, Central District, Delhi.
- 8. The Web-Site Committee, Tis Hazari Courts, Delhi.
- 9. Layers Seat, Tis Hazari Courts, Delhi.
- 10.Sh. Rakesh Yadav, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
- 11.Ms. Renu Rani W/o Late Sh. Rajesh Kumar, R/o Flat No. 234, Type-1, Delhi Administration Flats, Gulabi Bagh, Delhi-110007.

 SUNIL

 Digitally signed by the state of the stat

SUNIL Digitally signed by SUNIL KUMAR
KUMAR SHARMA
SHARMA Date: 2025 07 14
SHARMA 15:01 42 + 05:30
(Sunil Kumar Sharma)

Chairman, IT & Digitization, DDC/ Officer Incharge, Admn.II (C) Tis Hazari Courts, Delhi.